

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 1692 OF 2006

BASANTI DEVI & ORS.

Appellant (s)

VERSUS

RAJANA DEVI AGRAWAL & ORS.

Respondent(s)

(With office report)

Date: 29/05/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA
(VACATION BENCH)

For Appellant(s) Mr. Rishi Malhotra, Adv. for
Mr. Prem Malhotra, Adv.

For Respondent(s) Dr. J.N. Dubey, Sr. Adv.
Mr. D.P. Pandey, Adv. for
Mr. S.R. Setia, Adv.

UPON hearing counsel the Court made the following
ORDER

List on 30.5.2007.

(K.K. Chawla)
Court Master

(Radha R. Bhatia)
Court Master